

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &
IA NO. 344 OF 2015**

Dated: 17th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Damodar Valley Power Consumers Association & Anr.Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Usman Khan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R.2

ORDER

Learned counsel for the State Commission seeks four weeks time to file reply. He may file the same on or before 15.06.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 30.06.2016 after serving copy on the other side.

List the matter on **08.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**